## GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF LAND RESOURCES

## LOK SABHA UNSTARRED QUESTION NO. 433 TO BE ANSWERED ON 22.07.2025

## **Geospatial Mapping of Land Parcels**

### †433. Shri Ramvir Singh Bidhuri:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Government has taken any steps to simplify the identification of land parcels using geospatial mapping and other technologies;
- (b) if so, the details thereof; and
- (c) whether it is also being used in the villages of Delhi and if so, the details thereof?

#### **ANSWER**

# MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (DR. CHANDRA SEKHAR PEMMASANI)

(a) to (c) The Department of Land Resources is implementing Digital India Land Records Modernization Programme (DILRMP), a Central Sector Scheme with effect from 01.04.2016 with 100% funding from Government of India. One of the activities under DILRMP is digitization of Cadastral Maps wherein existing Cadastral Maps are converted into GIS-encoded digital mode to facilitate updation of Cadastral Maps in sync with the changes made in the Record of Rights (RORs). Further, the Department has developed a software application known as Unique Land Parcel Identification Number (ULPIN) or Bhu-Aadhar for assigning Unique IDs to the land parcels by the States/UTs. ULPIN or Bhu-Aadhar is a 14 digit Aplha-numeric code based on Geo-coordinates of vertices of each land parcel. So far, NCT of Delhi has not generated any ULPIN or Bhu-Aadhar as per DILRMP MIS.

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